

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Acceptance of resignation of Mr. Asif Maqbool as Deputy Advocate General in Srinagar wing of High Court of Jammu and Kashmir and Ladakh.

Government Order No. 12128- JK(LD) of 2022.
Dated. 19 - 12 - 2022.

Resignation tendered by Mr. Asif Maqbool as Deputy Advocate General in Srinagar wing of High Court of Jammu and Kashmir and Ladakh, is hereby accepted w.e.f 16-12-2022.

The departments allocated to him shall be redistributed by the Learned Advocate General till further orders.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated. 19-12-2022.

No: Law-Jud/190/2022-10.

Copy to the:-

1. Principal Secretary to Hon'ble Lieutenant Governor, J&K, Jammu.
2. Secretary to Government, General Administration Department.
3. Director Information, J&K, Jammu.
4. Director, Archives, Archaeology and Museums, J&K, Jammu/Srinagar.
5. Director Finance, Department of Law, Justice & P.A.
6. Director Litigation Kashmir.
7. Senior Private Secretary to Advocate General for information of Ld. Advocate General. This is with reference to his letter No. AG/PSJ/2022/727 dated 17-12-2022.
8. Private Secretary to Chief Secretary, J&K for information of Chief Secretary.
9. Private Secretary to Secretary to Government, Department of Law, Justice & P.A for information of Secretary.
10. Concerned Advocate.
11. Accountant/Nazir, Department of Law Justice and P.A.
12. Incharge website of the Department of Law, Justice and Parliamentary Affairs.
13. Government Order File.
14. Concerned File.


(Ashish Gupta)
Additional Secretary to Government